

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 1644 of 2011

Subodh Kumar Singh & Ors. Petitioners

Versus

The State of Jharkhand & Anr. Respondents

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

05/ 06.09.2021 Heard through V.C.

2. None appears for the petitioners. However, when the case was posted on 23rd August, 2021, Ms. Rakhi Rani learned counsel appeared for the petitioners.

3. With a view to give one more opportunity to the petitioners, put up this case on **20.10.2021**.

4. Let a copy of this order be sent to the postal address of the petitioners.

(Deepak Roshan, J.)